Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 244 of 2014 in
Appeal No. 144 of 2014

Dated : 15th July, 2014

Present : **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

State Load Despatch Center, Karnataka **…Appellant(s)**

Versus

Central Electricity Regulatory Commission **…Respondent(s)**
& Ors.

Counsel for the Appellant (s) : **Mr. Anand K. Ganesan**
Ms. Mandakini Ghosh

Counsel for the Respondent (s): **-**

ORDER

The learned counsel for the Respondent is absent.

Post the I.A. for hearing on ***23.07.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js